**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**40. TCP 55/2012**

**CORAM:**
**SMT. ANURADHA BHATIA** **SHRI KISHORE VEMULAPALLI**
**HON'BLE MEMBER (T)** **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023**

**NAME OF THE PARTIES:** **Rustom Framroze Titina**
**V/s**
**Ahura Advertisers Pvt. Ltd.**

**APPEARANCE :**

**FOR THE APPLICANT** **:** Absent

**FOR THE RESPONDENT** **:** PCS, Mr. Ajay Kumar

**Section: 397-398 of Companies Act, 1956**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **05.06.2023** for hearing.

**Sd/-**
**ANURADHA BHATIA**
**Member (Technical)**

**Sd/-**
**KISHORE VEMULAPALLI**
**Member (Judicial)**

09.03.2023
Sushil